

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EDELSTEIN SHARED SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Edelstein Shared Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	20-April-2023
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai - I
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U82990MH2023FTC401220
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-202, G-Wing, 02nd Floor, Lotus Corporate Park, Off. Western Express Highway, Jai Coach, Laxmi Nagar, Goregaon (East) Mumbai-400063
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30-September-2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Dhanshyam Patel Address: 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email: dpatel@ckpatel.com Project Email: vliq.esspl@gmail.com Phone: +91 91374 42977 Reg No.: IBBI/IPA-001/IP-P01373/2018-2019/12155
8	LAST DATE FOR SUBMISSION OF CLAIMS	30-October-2026

Notice is hereby given that the Edelstein Shared Services Private Limited has commenced voluntary liquidation on 30-September-2026.

The stakeholders of Edelstein Shared Services Private Limited are hereby called upon to submit a proof of their claims, on or before 30-October-2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Place:
Date:


Dhanshyam Patel
Mumbai
01-October-2026



Financial Express English Mumbai Date Of Publish 02/10/2026 Page No. 24

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF EDELSTEIN SHARED SERVICES PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	Edelstein Shared Services Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20-April-2023
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai - I
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U82990MH2023FTC401220
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-202, G-Wing, 02nd Floor, Lotus Corporate Park, Off. Western Express Highway, Jai Coach, Laxmi Nagar, Goregaon (East) Mumbai-400063
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30-September-2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Dhanshyam Patel Address: 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email: dpatel@ckpatel.com Project Email: vliq.esspl@gmail.com Phone: +91 91374 42977 Reg No.: IBBI/IPA-001/IP-P01373/2018-2019/12155
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30-October-2026

Notice is hereby given that the **Edelstein Shared Services Private Limited** has commenced voluntary liquidation on **30-September-2026**.

The stakeholders of **Edelstein Shared Services Private Limited** are hereby called upon to submit a proof of their claims, on or before **30-October-2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: **Dhanshyam Patel**
Place: **Mumbai**
Date: **01-October-2026**



फॉर्म ए जाहीर घोषणा (इन्सॉल्व्हन्सी ऑण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (ऐच्छिक परिसमापन प्रक्रिया) विनियम, २०१७ चे नियम १४ अन्वये)	
एडेलस्टीन शेअर्ड सर्व्हिसेस प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता	
१. कॉर्पोरेट व्यक्तीचे नाव	एडेलस्टीन शेअर्ड सर्व्हिसेस प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीची स्थापना तारीख	२० एप्रिल २०२३
३. ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट व्यक्ती स्थापना / नोंदणीकरण झाले आहे	कंपनी निबंधक - मुंबई - १
४. कॉर्पोरेट व्यक्तीचे कॉर्पोरेट ओळख क्र. / मर्यादित दायित्व ओळख क्र.	U82990MH2023FTC401220
५. कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचा (काही असल्यास) पत्ता	जी-२०२, जी-विंग, दुसरा मजला, लोट्स कॉर्पोरेट पार्क, वेस्टर्न एक्सप्रेस हायवे जवळ, जय कोच, लक्ष्मी नगर, गोरगाव (पूर्व), मुंबई-४०००६३
६. कॉर्पोरेट व्यक्तीची परिसमापन सुरु होण्याची तारीख	३० सप्टेंबर २०२६
७. परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक, नोंदणी क्र.	नाव: धनश्याम पटेल पत्ता: ३२२, झेस्ट बिझनेस स्पेसेस, एम. जी. रोड, घाटकोपर पूर्व, मुंबई ४०० ०७७ ईमेल: dpatel@ckpatel.com प्रोजेक्ट ईमेल: vliq.esspl@gmail.com दूरध्वनी: +९१ ९१३७४ ४२९७७ नोंदणी क्र.: IBB/PA-001/IP-PO1373/2018-2019/12155
८. दावा सादर करण्याची अंतिम तारीख	३० ऑक्टोबर २०२६

याद्वारे सूचना देण्यात येत आहे की, **एडेलस्टीन शेअर्ड सर्व्हिसेस प्रायव्हेट लिमिटेड** ने दि. ३० सप्टेंबर २०२६ रोजी ऐच्छिक दिवाळखोरीची प्रक्रिया सुरु केली आहे.

एडेलस्टीन शेअर्ड सर्व्हिसेस प्रायव्हेट लिमिटेड च्या भागधारकांना याद्वारे आवाहन करण्यात येत आहे की त्यांनी त्यांच्या दाव्यांचा पुरावा, दिनांक **३० ऑक्टोबर २०२६** रोजी किंवा त्यापूर्वी, बाब ७ समोर नमूद केलेल्या पत्त्यावर परिसमापकाकडे सादर करावा.

वित्तीय धनकोनी त्यांच्या दाव्यांचे पुरावे केवळ इलेक्ट्रॉनिक माध्यमांद्वारे सादर करावेत. इतर सर्व भागधारक दाव्यांचे पुरावे प्रत्यक्ष, टपालाद्वारे किंवा इलेक्ट्रॉनिक माध्यमांद्वारे सादर करू शकतात.

खोटे किंवा दिशाभूल करणारे दाव्यांचे पुरावे सादर केल्यास दंड आकारला जाईल.

परिसमापकाचे नाव आणि सही: **धनश्याम पटेल,**
ठिकाण: **मुंबई**
दिनांक: **०१-ऑक्टोबर-२०२६**